

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Paritosh Gupta, Personal Assistant (EC: 99274575) is hereby transferred from the Personal Office of the undersigned and posted as Personal Assistant with the Chairman, Delhi Cooperative Tribunal, Vikas Bhawan II, Sham Nath Marg, P&T Colony, Civil Lines, Delhi-110054 **in diverted capacity with effect from 01.03.2024, till further orders.**

Note: Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official shall be placed under suspension and disciplinary action shall be taken against the official, as per rules.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 14433 - 14493 / Admn-I/P&T/HQs/2024

Dated, Delhi the _____

28 FEB 2024

Copy forwarded for information and necessary action to:-

1. The Officer In-Charge/DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
2. The Chairman, Delhi Cooperative Tribunal, Vikas Bhawan II, Sham Nath Marg, P&T Colony, Civil Lines, Delhi-110054
3. The Official concerned.
4. PS to the undersigned.
5. The Administrative Officer (Judl.), Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI